

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-109
(IB)-264(PB)/2023
New IA/1640/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 05.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Marylow Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Apoorva Kaushik, Ms. Priya Desai, Ms Saakshi Malpekar, Mr. Vasu Gupta, Ms. Nehal Gupta, Mr. Uday Mathur, Advs.

For the Respondent :

For the RP : Ms. Pratiksha Mishra, Ms. Kaarunya Lakshmi, Advs.

For the CoC : Mr. Angad Baxi, Ms. Suparba Chattaraj, Advs.

ORDER

New IA/1640/2024:-

This is an application filed under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016, seeking certain directions to the Resolution Professional. Heard the submissions made by the Applicant. Issue notice to the Respondent/Resolution Professional for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **18.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)